

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.538/98

Wednesday this the 8th day of April, 1998.

CORAM

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

S.Sunitha,  
D/o Ramachandran Nair,  
aged 19 years, residing at Sree Nilayam,  
Thalayazham.P.O.  
Vaikom.

...Applicant

(By Advocate Mr. N. Unnikrishnan)

Vs. .

1. The Senior Superintendent of Post Offices,  
Kottayam Division,  
Kottayam.

2. The Sub Divisional Inspector  
Department of Posts,  
Vaikom Head Post Office,  
Vaikom.

3. The Employment Exchange Officer,  
Employment Exchange,  
Vaikom.

...Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC (rep.)

R.1&2

The application having been heard on 8.4.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is an aspirant for selection and appointment to the post of Extra Departmental Branch Post Master, Kalathoor Branch Post Office, Kuruvilangad apprehends that her candidature may not be considered by the respondents 1&2 for the reason that her name may not be sponsored by the third respondent. Hence, she has filed this application for a delcaration that the denial of opportunity for employment merely on the basis that the applicant has not been sponsored by the third respondent amounts to denial of justice and for a direction to the

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Ist respondent to interview the applicant also in the interview scheduled to be held on 13.4.98 for selection to the above post. She has submitted an application on 1.4.98 for this purpose before the Ist respondent.

2. When the application came up for hearing on admission today, the learned counsel for respondents 1&2 submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others (1996) 6 SCC 216, the first respondent would consider the candidature of the applicant also as valid for selection to the aforesaid post even though her name may not be sponsored by the Employment Exchange. Learned counsel for applicant submits that the applicant would be satisfied if a direction is given to consider the candidature of the applicant also in the interview to be held on 13.4.98.

3. In view of the submission of the learned counsel for the respondents 1&2, the application is disposed of with a direction to the first respondent to consider the candidature of the applicant also in the interview scheduled to be held on 13.4.98 or any deferred date for selection and appointment to the post of Extra Departmental Branch Post Master, Kalathoor Branch Post Office, Kuruvilangad alongwith those sponsored by the Employment Exchange, even though her name may not be sponsored by the third respondent. No order as to costs.

Dated the 8th day of April, 1998.



A.V. HARIDASAN  
VICE CHAIRMAN